

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM					
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL					
APPLICATION NUMBER	:				
PETITION NUMBER	: TCP/54/2016				
NAME OF THE PETITIONER(S)	: M. Othiswami & Another				
NAME OF THE RESPONDENT(S)	: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others				
UNDER SECTION	: 397/398				
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE			
REPRESENTATION BY WHOM					
A 0 0					

A.G. SATHYA MARAYAMA

COUNSEL FOR R, -R3 Alisati ne,

AIC. MYLSOMY

2. R. VIDHYASHANKAR

R. ASHOKIKUMAN

COUNSIL FOR R-RS

Alisati ne,

Rebittoness

R. Ashokikuman

## **ORDER**

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc